

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:3379
ANSWERED ON:30.08.2013
GENERATION BASED INCENTIVE SCHEME
Jawale Shri Haribhau Madhav

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the Generation Based Incentive (GBI) Scheme introduced by Government;
- (b) whether this is applicable for all the renewable sources of energy viz., biomass, solar or wind energy; and
- (c) the eligibility and minimum capacity, subsidy and funding pattern decided under this Scheme?

Answer

MINISTER FOR NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a): The Government has recently approved Generation Based Incentive (GBI) scheme for wind power projects. As per the scheme, the Central Government would give incentive of Rs. 0.50 per unit of electricity fed into the grid with a maximum of Rupees one crore per MW over and above the feed in tariff provided by the States.

(b): This GBI scheme is applicable only for wind power projects.

(c): Grid connected wind power projects of all capacities, set up after 1st April 2012, are eligible under the GBI scheme. The GBI amount is to be claimed in not less than 4 years and not more than 10 years. The wind power projects will have to be registered with Indian Renewable Energy Development Agency to claim incentives under the scheme.